

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1171 of 2019

IN THE MATTER OF:

A.K. Alloys **...Appellant**

Vs

Emrise Engineering Pvt. Ltd. **....Respondent**

Present:

For Appellant: Mr. Gulshan Kr. sachdev, Advocate

**For Respondents: Mr. Mohit D. Ram and Ms. Monisha Handa,
Advocates**

ORDER

03.02.2020 Learned Counsel for the Respondent states that he has filed documents with regard to M/s Flovel Valves P. Ltd. and states the Diary No. 18454. Learned Counsel may give a copy of the documents to the learned Counsel for the Appellant.

List the Appeal in 'Orders' category on **18th February,2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md